

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO.3113
TO BE ANSWERED ON 05.12.2016

Prevention of Sexual Harassment in Campuses

3113. SHRI DINESH TRIVEDI:
SHRI KIRTI AZAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints of sexual harassment and exploitation of tribal girls in the Educational Institutions in various States including Maharashtra and if so, the details thereof, State/UT-wise;
- (b) the remedial steps taken by the Government in this regard;
- (c) the implementation status of the University Grants Commission (UGC) Regulations, 2015;
- (d) whether any colleges have been derecognised due to the failure to meet the said regulations and if so, details thereof; and
- (e) the steps taken by the Government in this regard to ensure the safety of women in campuses?

A N S W E R

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR.MAHENDRA NATH PANDEY)**

(a) to (e): The Ministry of Tribal Affairs has informed that no such complaint has been received in the last three years. However, taking cognizance of press reports about sexual abuse in State-run schools, all State Governments were informed and addressed accordingly.

The University Grants Commission (UGC) has stated that no specific complaint has been received. The UGC has also published Prevention, Prohibition and Redressal of Sexual Harassment of Women Employees and Students in Higher Educational Institutions Regulations, 2015 in the Gazette of India on 2nd May, 2016 which is also available on the UGC website: www.ugc.ac.in. Secretary, UGC, has also sent a letter on 5th July, 2016 to the Vice-Chancellors of all Universities to implement the Regulations. The UGC has also set up a task force to review the measures for ensuring the safety of women and programmes for gender sensitization on campuses. The SAKSHAM report is available on UGC website at www.ugc.ac.in.
